

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

22/07/2019

M.A./260/185/2018

O.A./260/143/2016

R VARALAXMI

-V/S-

M/O RAILWAYS

ITEM NO:23

FOR APPLICANTS(S) Adv. : Mr. B.P. Yadav

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>M.A. No.185/18 filed by the applicant for a direction to the respondents regarding the O.A. No.143/16 which has already been disposed of by this Tribunal directing the respondents to consider the representation of the applicant. Applicant's counsel Mr. B.P. Yadav appeared and he submitted that the respondents have called for certain documents from the applicant which have been submitted. Some of the documents, the original P.P.O called for was not available and the applicant has submitted attested copy of these documents like PPO. Respondents' counsel submitted that in pursuance of the order of this Tribunal, the authorities have taken steps to examine as to whether the case of the applicant can be considered.</p> <p>in view of the submissions the M.A. is disposed of with a direction to the respondents to comply the order of the Tribunal passed in O.A. No.143/16 and</p>

inform the decision as per the earlier decision of this Tribunal in the aforesaid O.A. within one months of receipt of copy of this order. M.A. stands disposed of as above.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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